

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/25310/2026	RABINDRA MANDAL VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /37 /2026 () //	AOR20220003509C202600057
2	D-BLAPL/25314/2026	MUNA @ PRASANTA SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /119 /2026 () //	
3	D-BLAPL/25316/2026	DILLIP KANDI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	/ /0 () //	
4	D-BLAPL/25321/2026	AKASH THAKUR VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /92 /2026 () //	
5	D-BLAPL/25326/2026	CHANDAN MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHANGA /11 /2026 () //	
6	D-BLAPL/25340/2026	KADUA@SUKANTA KUMAR JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOP /175 /2026 () //	AOR20220003722C202600152
7	D-BLAPL/25341/2026	JITUN KANHAR VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	/ / () //	AOD20240000242C202600219
8	D-BLAPL/25344/2026	SK. MANJUR ALAM @ SK. KALAM @ SK. MANI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHUBANESWAR G.R.P.S. /7 /2026 () //	
9	D-BLAPL/25347/2026	SHRABANA BEHERA @ NAIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL SADAR PS /520 /2024 () //	
10	D-BLAPL/25348/2026	BISWANATH SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /168 /2026 () //	
11	D-BLAPL/25351/2026	PRAFULLA MOHAPATRA @ TUTU @ PRAFUL KU. MANDAPATI VS STATE OF ODISHA	MS. BHAKTI GOUTAM DAS VS	PURI TOWN /90 /2022 () //	

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12	D-BLAPL/25352/2026	CHANDRAMANI BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /33 /2025 () //	AOR20220001487C202600117
13	D-BLAPL/25353/2026	AJIT BISOYI VS STATE OF ODISHA	LAXMI NRUSINGHA SAHU VS	DIGAPAHANDI /39 /2026 () //	AOD20260000457C202600004
14	D-BLAPL/25355/2026	SIBA @ BISWAJIT KUNAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /606 /2026 () //	
15	D-BLAPL/25356/2026	CHANDU @ CHANDRAMANI NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /290 /2025 () //	
16	D-BLAPL/25357/2026	CHANDU @ CHANDRAMANI NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIKRAMPUR FCI /120 /2025 () //	
17	D-BLAPL/25358/2026	JOSIYA LIMA@TAPU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SERANGO /105 /2026 () //	AOR20220001631C202600232
18	D-BLAPL/25360/2026	PITAR BHUYAN@PITORO BHUYA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /17 /2026 () //	AOR20220001631C202600233
19	D-BLAPL/25365/2026	JITENDRA NAIK @ JITU VS STATE OF ODISHA	SUSAMPAD HOTA VS	MANIABANDHA /107 /2023 () //	
20	D-BLAPL/25367/2026	LITU BEHERA VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	KANIHA /111 /2026 () //	
21	D-BLAPL/25368/2026	MANAS DANGUA @ BHANGUA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GANIA /10 /2025 () //	
22	D-BLAPL/25373/2026	DIBAKAR SETHY @ SETHI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BHADRESWAR /89 /2026 () //	
23	D-BLAPL/25378/2026	MANOJ MAJHI	AMLAN SHAKTI PAUL	BANAPUR P.S. /274 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/25382/2026	SURAJ HEMBRAM	AMLAN MOHANTY	JODA /210 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/25386/2026	MADHU @ MADHUSUDAN SARAKA	SK. ZAFARULLA	MUNIGUDA /75 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/25389/2026	YASH ANAND @ RISHU	DEVASHIS PANDA	AINTHAPALI /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/25392/2026	SURYAKANTA JHANKAR	SARAT KUMAR JENA	SONEPUR /258 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/25399/2026	GURU KHORA	M.BALAJI RAO	BOIPARIGUDA /190 /2026	AOR20220004456C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/25400/2026	DEEPAK KUMAR DIGAL	SUDHANSU SEKHAR DASH	NCB BHUBANESWAR /12 /2025	
		VS	VS	()	
		UNION OF INDIA(NCB)		//	
30	D-BLAPL/25405/2026	MANTU NAYAK	SUDHANSU SEKHAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/25406/2026	DHONI @ DHANI NIKHATRAJ	DIBYA PRAKASH MISHRA	KHETRARAJPUR /62 /2026	AOR20220002454C202600115
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/25409/2026	BRIJALAL KHUTEY	SARAT KUMAR JENA	AMBABHONA /79 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/25410/2026	HEMANTA KUMAR SAHU	DHANANJAYA MUND	G.R.P.S. (TITILAGARH) /88 /2026	AOR20220001492C202600200
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/25411/2026	PITABASA MOHANTY @ DANDA @ PITABAS MOHANTY	SUDHANSU SEKHAR DASH	BHANJANAGAR /614 /2026	
		VS	VS	()	

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35	D-BLAPL/25416/2026	STATE OF ODISHA MANA @ MAHES PRADHAN VS	AMLAN SHAKTI PAUL VS	// RANPUR /31 /2026 0	
36	D-BLAPL/25431/2026	STATE OF ODISHA HAIBAT HOSEN KHAN VS	AMLAN SHAKTI PAUL VS	// / /0 0	
37	D-BLAPL/25433/2026	STATE OF ODISHA SUKANTA PARIDA @ SUKA VS	DEBASNAN DAS VS	// AIR FIELD P.S. /105 /2025 0	
38	D-CMP/39223/2026	STATE OF ODISHA PRAMILA @ PREMALATA KHUNTIA VS	SAMBEET PATTANAYAK VS	// / 0	AOR20220001591C202600032
39	D-CMP/39270/2026	RABINDRA KUMAR BISWAL M/S NAYAK CONSTRUCTION, KHORDHA VS	SIDDHARTH GOUTAM DAS VS	// / 0	
40	D-CMP/39278/2026	STATE BANK OF INDIA, BHUBANESWAR SUJATHA PANDA VS	DEBASHIS NANDA VS	// / 0	
41	D-CMP/39285/2026	BIMALA GOUDA RAMESH CHANDRA MISHRA VS	ATUL TRIPATHY VS	// / 0	AOD20240000618C202600207
42	D-CMP/39286/2026	STATE OF ODISHA BAIKUNTHANATH JENA VS	MANAS RANJAN BAUG VS	// / 0	AOR20220002374C202600106
43	D-CMP/39339/2026	SRIKANTA MOHANTY M/S. PREMIER CABLES AND CONDUCTORS PVT. LTD., BHUBANESWAR VS	SUBHAM KISHOR PADHY VS	// / 0	
44	D-CONTC/39236/2026	TP NORTHERN ODISHA DISTRIBUTION LTD., BALASORE NALINI PRUSTY VS	ADV. VS	// / 0	
45	D-CONTC/39239/2026	SANJIB MISHRA, I.A.S ARUN KUMAR NAIK VS	ADV. VS	// / 0	
		MAYADHAR BEHERA, SUB COLLECTOR, ANGUL		//	

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46	D-CONTC/39308/2026	RAMESH PALIA VS ANU GARG, IAS	ADV. VS	// 0 //	
47	D-CONTC/39313/2026	DEBASISH PARIDA VS ANU GARG, IAS	ADV. VS	// 0 //	
48	D-CONTC/39317/2026	GAGAN BIHARI PRADHAN VS ANU GARG, IAS	ADV. VS	// 0 //	
49	D-CONTC/39329/2026	ARTATRANA NAIK VS ANU GARG, IAS	ADV. VS	// 0 //	
50	D-CONTC/39336/2026	MAHESWAR SETHY VS ANU GARG, IAS	ADV. VS	// 0 //	
51	D-CONTC/39338/2026	ASHOK BEHARI SINGH VS BHUPENDRA SINGH POONIA, I.A.S	ADV. VS	// 0 //	
52	D-CONTC/39340/2026	BIDYADHAR NAYAK VS BHUPENDRA SINGH POONIA, I.A.S	ADV. VS	// 0 //	
53	D-CONTC/39342/2026	SOUDAMINI NANDA VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //	
54	D-CONTC/39344/2026	PRAFULLA KUMAR MISHRA VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //	
55	D-CONTC/39345/2026	BIBHUTI BHUSAN SAHOO VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //	
56	D-CONTC/39347/2026 CONTC/5514/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT,CUTTACK VS INSPECTOR -IN- CHARGE,KAMAKHYANAGAR P.S.,DHENKANAL	ADV. VS	// 0 //	
57	D-CONTC/39348/2026	RENUKA PADHI	ADV.	//	

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		VS	VS	0	
		ARINDAM DAKUA, DIRECTOR OF MUNICIPAL ADMINISTRATION , ODISHA		//	
58	D-CONTC/39352/2026	ALOK CHANDRA MISHRA	ADV.	//	
		VS	VS	0	
		SURESH KUMAR VASHISHTH, PRINCIPAL SECRETARY TO GOVT. OF ODISHA		//	
59	D-CONTC/39354/2026	MINATI SAMAL	ADV.	//	
		VS	VS	0	
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA		//	
60	D-CONTC/39358/2026	GURU CHARAN DALABEHERA	ADV.	//	
		VS	VS	0	
		SOVA SHARMA, IAS		//	
61	D-CONTC/39362/2026	NARAYAN MOHANTY	ADV.	//	
		VS	VS	0	
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA		//	
62	D-CONTC/39368/2026	PANCHANAN MISHRA	ADV.	//	
		VS	VS	0	
		SOVA SHARMA, IAS		//	
63	D-CONTC/39371/2026	SUKESH CHANDRA PRADHAN	ADV.	//	
		VS	VS	0	
		USHA PADHEE, IAS		//	
64	D-CONTC/39376/2026	SWETALINA MISRA	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		JAYANT KUMAR JAYASINGH, OAS, TAHASILDAR, BHUBANESWAR		//	
65	D-CONTC/39381/2026	BHABANI PRASAD DASH	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		JAYANT KUMAR JAYASINGH, OAS, TAHASILDAR, BHUBANESWAR		//	
66	D-CONTC/39384/2026	JAYASHREE DAS	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		JAYANT KUMAR JAYASINGH, O.A.S, TAHASILDAR, BHUBANESWAR		//	
67	D-CONTC/39387/2026	BHARATI SWAIN	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		JAYANT KUMAR JAYASINGH, O.A.S, TAHASILDAR, BHUBANESWAR		//	
68	D-CONTC/39389/2026	STHITI MISHRA	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	

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69	D-CONTC/39391/2026	JAYANT KUMAR JAYASINGH, O.A.S, TAHASILDAR, BHUBANESWAR BASANTA MANJARI PRADHAN VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()	
70	D-CONTC/39393/2026	JAYANT KUMAR JAYASINGH, O.A.S, TAHASILDAR, BHUBANESWAR GAJANAN NAIK @ NAYAK VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()	
71	D-CONTC/39407/2026	JAYANT KUMAR JAYASINGH, O.A.S, TAHASILDAR, BHUBANESWAR CHINMAY DAS MOHAPATRA VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
72	D-CONTC/39411/2026	SATYAJIT MOHANTY, TAHASILDAR, JALESWAR, BALASORE CHANDRAKANTA PARHI VS	ADV. VS	// // ()	
73	D-CRLA/25328/2026	BASANTA KUMAR NAYAK, D.E.O, BALASORE BIRENDRA PANDA VS	SIDDHARTH PRIYADARSAN VS	// MAHILA P.S.(BBSR) /226 /2026 ()	
74	D-CRLA/25374/2026	STATE OF ODISHA JAYANTA HALDAR VS	SANJIB RAY VS	// PARADEEP /62 /2022 ()	
75	D-CRLA/25379/2026	STATE OF ODISHA ASUTOSH BARAL VS	SATYA RANJAN MULIA VS	// BETNOTI /272 /2026 ()	
76	D-CRLA/25388/2026	STATE OF ODISHA KUAN @ KAILASH DAS VS	SUMAN MODI VS	// BALASORE SADAR /354 /2021 ()	
77	D-CRLA/25421/2026	STATE OF ODISHA KARTIKA BEHERA VS	ARUN KUMAR DAS VS	// GANIA /57 /2021 ()	
78	D-CRLA/25422/2026	STATE OF ODISHA HURU @ SANTANU NAIK VS	RAMAKANTA PRADHAN VS	// BADSABI /121 /2018 ()	
79	D-CRLMC/25312/2026	STATE OF ODISHA RAMYA KANTA PANDA @ RAMAKANTA PANDA @ SAMBEEET PATTANAYAK VS	SAMBEEET PATTANAYAK VS	// KAKATAPUR /133 /2025 ()	AOR20220001591C202600031
		STATE OF ODISHA		//	

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80	D-CRLMC/25339/2026	PINTU GOCHHAYAT @ GOCHHAIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	ANGUL TOWN /119 /2025 () //	AOD20240000536C202600042
81	D-CRLMC/25361/2026	LALKRUSHNA PRADHAN@LALKRISHNA PRADHANSISIRA PANIGRAHI VS STATE OF ODISHA	VS	ASKA /78 /2015 () //	AOR20220001390C202600032
82	D-CRLMC/25364/2026	SANJIB KUMAR BHUYAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BALICHANDRAPUR /196 /2012 () //	
83	D-CRLMC/25371/2026	SOMA @ SOMYA RANJAN KALIA VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	LAXMISAGAR P.S. /294 /2021 () //	
84	D-CRLMC/25372/2026	JAYANTI PARIDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /211 /2024 () //	
85	D-CRLMC/25381/2026	HASAN@ASHISH KUMAR BEHURA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	ASTARANGA /82 /2019 () //	
86	D-CRLMC/25383/2026	DIBYAKANTA NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CDA-II /78 /2022 () //	
87	D-CRLMC/25397/2026	PRAKASH HANTAL VS STATE OF ODISHA	SARBESWAR SAHOO VS	SUNABEDA /149 /2021 () //	AOD20220004505C202600093
88	D-CRLMC/25419/2026	RAJENDRA BAGH VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	MAHILA P.S.(BBSR) /21 /2019 () //	
89	D-CRLMC/25428/2026	S.ANKETESU REDDY VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	GOPALPUR /450 /2026 () //	AOD20250001183C202600036
90	D-CRLMP/25322/2026	DR. CHANDANA MOHANTY VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 () //	
91	D-CRLMP/25324/2026	CHANDINEE NAIK	HARAPRASAD PANDA	/ /0	

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		STATE OF ODISHA		//	
92	D-CRLMP/25325/2026	DEBASMITA BEHERA	SURENDRA PRASAD BARIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMP/25331/2026	ABHIRAM SWAIN	PRAMOD CHANDRA SEJPADA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMP/25369/2026	SHASHANK CHAUHAN	ANUPAM RATH	/ /0	
		VS	VS	()	
		SHUBHI SINGH		//	
95	D-CRLMP/25417/2026	JOGENDRA@SUSIL MURMU	NIRANJAN LENKA	/ /0	
		VS	VS	()	
		BASANTI HANSDA		//	
96	D-CRLMP/25418/2026	DINESH KUMAR PARIDA	ANUP UDAYA SENAPATI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLREV/25311/2026	MD.NURUL HUSSAIN	DIBYA PRAKASH MISHRA	/ /	AOR20220002454C202600113
		VS	VS	()	
		SADDAM HUSSAIN		//	
98	D-CRLREV/25387/2026	JASEF @ JOSEPH KANDHAPAN	TUKUNA KUMAR MISHRA	BORIGUMMA /91 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLREV/25401/2026	SUBHAKANTA ROUT	RANJAN KUMAR ROUT	RAJNAGAR /411 /2025	AOR20260000560C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-EXP/39249/2026	KUMARI ARMITA NAYAK	SURJYA NARAYANA SAHU	/ /	AOD20240000242C202600221
		VS	VS	()	
		SANJAY KUMAR SINGH, SECRETARY WORKS DEPARTMENT		//	
101	D-FAO/39246/2026	ABHARANI PATNAIK	SANTOSH KUMAR MAHANTY	/ /	AOD20240000242C202600218
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-FAO/39248/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	/ /	LOD20240000194C202600306
		VS	VS	()	

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103	D-JCRLA/25342/2026	CHANDRA KANTA PATI CHARAN SABAR VS STATE OF ODISHA	ADV. VS	// RAIRAKHOL /73 /2022 0 //	
104	D-MACA/39229/2026	DIPTI RANJAN MUDULI VS RAJ KISHOR PANDA	PRADEEP KUMAR MISHRA VS	// 0 //	
105	D-MACA/39318/2026	NATIONAL INSURACNE CO. LTD. VS LUTHU ORAM	SUBRAT SATPATHY VS	// 0 //	
106	D-MACA/39379/2026	KAMALA BEHERA VS BUDHIA BEHERA	DEBASISH SAMAL VS	// 0 //	
107	D-MATA/39241/2026	YASOBANTA KUMAR NAYAK VS SONALI SWAIN	BIDYADHAR MANSING VS	// 0 //	
108	D-RPFAM/39350/2026	UTKAL KESHARI PAUL VS KALYANI BEHERA	NIRANJAN LENKA VS	// 0 //	
109	D-RSA/39291/2026	ABHIRAM KANDI VS DHIRENDRA MALLA	SUKANTA KUMAR NAYAK VS	// 0 //	
110	D-RSA/39388/2026	JUNGURI HESSA VS MIRJU MUNDA	ASISH KUMAR RAY VS	// 0 //	AOD20230000467C202600047
111	D-RVWPET/39234/2026	ASHISH KUMAR PANIGRAHI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
112	D-RVWPET/39310/2026	STATE OF ODISHA VS KRUSHNA TAKRI	DEBASIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000172C202600284
113	D-TRP(C)/39357/2026	GUDLI MISHRA VS PRITAM DASH	ANUP UDAYA SENAPATI VS	// 0 //	

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114	D-WA/39380/2026	STATE OF ODISHA VS PREMANANDA PANDA	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //	LOD20240000200C202600288
115	D-WP(C)/39216/2026	MADHUBRATA DASH VS SOUMYA SAMBIT NATH	ASWINI KUMAR DASH VS	// 0 //	
116	D-WP(C)/39217/2026	JAGANNATH BHANJA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
117	D-WP(C)/39218/2026	M/S NEM ENGINEERING PROJECTS PVT.LTD., JAJPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	AOR20220002374C202600105
118	D-WP(C)/39219/2026	RINKI GUPTA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
119	D-WP(C)/39220/2026 WP(C)/26901/2026	HEMRAJ PATEL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
120	D-WP(C)/39221/2026	RUKDHAR PUTEI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	AOR20220001353C202600005
121	D-WP(C)/39222/2026	SRI GANESH WOMEN SELF HELP GROUP, KAMARDI VS STATE OF ODISHA	SUBARPO KAR VS	// 0 //	
122	D-WP(C)/39224/2026	DR. SURESH CHANDRA MISHRA VS STATE OF ODISHA	MANASH RANJAN BAUG VS	// 0 //	
123	D-WP(C)/39225/2026	UNION OF INDIA VS VIJOY KUMAR PANDA	SATYA SINDHU KASHYAP,SR. PANEL COUNSEL VS	// 0 //	AOR20220001662C202600112
124	D-WP(C)/39226/2026	MAA DURGA S.H.G., MANTRIGUDA, VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	
125	D-WP(C)/39227/2026	SREE MAA S.H.G, SANAMALIGUDA	RAJIV KUMAR MAHANTA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/39228/2026	MAA BRUNDABATI S.H.G, JATABAL	RAJIV KUMAR MAHANTA	//	AOR20220001662C202600114
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/39230/2026	BABA DHABALESWAR SELF HELP GROUP, LALBAGSA	ABHINAV KUMAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/39231/2026	KASTURI GHADAI	ABHISEK MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/39232/2026	SASHIKANTA BEHERA	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/39233/2026	SHYAM SUNDAR SAHOO	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/39235/2026	MANAS RANJAN BARAL	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/39237/2026	GURU PANGI	DURGA PRASAD PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/39238/2026	JAGABANDHU CHALAN	DURGA PRASAD PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/39240/2026	BUGUTA JYOTI	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/39242/2026	SUNITA PANDA	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/39243/2026	PARVEZ HUSSAIN	DINESH KUMAR PANDA	//	
		VS	VS	0	

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137	D-WP(C)/39244/2026	STATE OF ODISHA SISIR KUMAR PADHY VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
138	D-WP(C)/39245/2026	STATE OF ODISHA NILAMBAR BIVAR VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
139	D-WP(C)/39247/2026	STATE OF ODISHA MAA THAKURANI WSHG, KALAHANDI VS	JNYANANANDA PANDA VS	// // 0	
140	D-WP(C)/39250/2026	STATE OF ODISHA NAROTTAM BARIHA VS	NIRANJAN PANDA VS	// // 0	
141	D-WP(C)/39251/2026 WP(C)/26927/2026	STATE OF ODISHA MAA MAHALAXMI WSHG, BHANPUR, KALAHANDI VS	JNYANANANDA PANDA VS	// // 0	
142	D-WP(C)/39252/2026	STATE OF ODISHA KURESHU PRADHAN VS	SATYA RANJAN PATI VS	// // 0	
143	D-WP(C)/39253/2026	STATE OF ODISHA BARENNATH PAL VS	RANJIT MOHANTY VS	// // 0	
144	D-WP(C)/39254/2026 WP(C)/26924/2026	STATE OF ODISHA MAA BANDEL WSHG, KALAHANDI VS	JNYANANANDA PANDA VS	// // 0	
145	D-WP(C)/39255/2026	STATE OF ODISHA PUSPARANI MOHANTY VS	PRASANTA KUMAR JENA VS	// // 0	
146	D-WP(C)/39256/2026	STATE OF ODISHA SANATAN DAS VS	PRAFULLA KUMAR MAHAPATRA VS	// // 0	
147	D-WP(C)/39257/2026 WP(C)/26925/2026	STATE OF ODISHA MAA BRUNDABATI WSHG, KALAHANDI VS	JNYANANANDA PANDA VS	// // 0	
		STATE OF ODISHA		//	

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148	D-WP(C)/39258/2026	CANARA BANK, ARM BRANCH, CUTTACK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS JNYANANANDA PANDA	// 0 //	
149	D-WP(C)/39259/2026	MAA TARINEE WSGH, KALAHANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS JNYANANANDA PANDA	// 0 //	
150	D-WP(C)/39260/2026 WP(C)/26948/2026	MAA MANGALA WSHG, KALAHANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS JNYANANANDA PANDA	// 0 //	
151	D-WP(C)/39261/2026 WP(C)/26934/2026	KASTURABA GANDHI WSHG, KHUNTIA, KALAHANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS JNYANANANDA PANDA	// 0 //	
152	D-WP(C)/39262/2026	BARADA PRASAD ROUTRAY VS REGISTRAR CENTRAL UNIVERSITY OF ODISHA	NIRMAL RANJAN ROUTRAY VS JNYANANANDA PANDA	// 0 //	AOD20240000714C202600025
153	D-WP(C)/39263/2026 WP(C)/26928/2026	GOPABANDHU WSHG, KALAHANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS JNYANANANDA PANDA	// 0 //	
154	D-WP(C)/39264/2026	MAA LANKESWARI WSHG, KALAHANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS JNYANANANDA PANDA	// 0 //	
155	D-WP(C)/39265/2026	PADMALAYA WSHG, KALAHANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS JNYANANANDA PANDA	// 0 //	
156	D-WP(C)/39266/2026	NABADAYA MAHILA SAMITI, KALAHANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS JNYANANANDA PANDA	// 0 //	
157	D-WP(C)/39267/2026 WP(C)/26941/2026	MAA BARABHIMA WSHG, KALAHANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS JNYANANANDA PANDA	// 0 //	
158	D-WP(C)/39268/2026 WP(C)/26945/2026	JAI JAGANNATH WSHG, KALAHANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS JNYANANANDA PANDA	// 0 //	
159	D-WP(C)/39269/2026	MAA ADISHAKTI WSHG, KALAHANDI	JNYANANANDA PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/39271/2026	JAGANNATH WSHG, KALAHANDI	JNYANANANDA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/39272/2026	ANNAPURNA WSHG, KALAHANDI	JNYANANANDA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/39273/2026	MAA DURGA WSHG, KALAHANDI	JNYANANANDA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/39274/2026	MAA LANKESWARI WSHG, KALAHANDI	JNYANANANDA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/39275/2026	DIBYA SHAKTI WSHG, KALAHANDI	JNYANANANDA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/39276/2026	SHREE SHREE RAGHUNATH JEW BIJE, DHENKANALGOPINATH MISHRA		//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/39277/2026	RANJU SAHOO	TRIBIKRAM MAHAPATRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
167	D-WP(C)/39279/2026	ANASUYA PATTANAİK	PRASANTA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/39280/2026	MAA LANKESWARI WSHG, KALAHANDI	JNYANANANDA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/39281/2026	MAA MAHALAXMI WSHG, KALAHANDI	JNYANANANDA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/39282/2026	ANANTA KUMAR JENA	SUSANTA KUMAR BARAL	//	AOR20220001297C202600200
		VS	VS	0	

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171	D-WP(C)/39283/2026 WP(C)/26949/2026	STATE OF ODISHA MAA BHANDARGHARANI WSHG, KALAHANDI VS	JNYANANANDA PANDA VS	// // 0	
172	D-WP(C)/39284/2026	STATE OF ODISHA MAA THAKURANI WSHG, KALAHANDI VS	JNYANANANDA PANDA VS	// // 0	
173	D-WP(C)/39287/2026	STATE OF ODISHA MAA MAHALAXMI WSHG, KALAHANDI VS	JNYANANANDA PANDA VS	// // 0	
174	D-WP(C)/39288/2026 WP(C)/26950/2026	STATE OF ODISHA SRI GANESH WSHG, KALAHANDI VS	JNYANANANDA PANDA VS	// // 0	
175	D-WP(C)/39289/2026	STATE OF ODISHA DEBASHISH BASTIA VS	SANGRAM JENA VS	// // 0	
176	D-WP(C)/39290/2026	STATE OF ODISHA DEEPAK KUMAR JAIN VS	PRABODHA CHANDRA NAYAK VS	// // 0	AOR20220001657C202600157
177	D-WP(C)/39292/2026	STATE OF ODISHA BHOLANATH ROUL VS	MANORANJAN PADHI VS	// // 0	
178	D-WP(C)/39293/2026	STATE OF ODISHA MANOJ KUMAR PARHI VS	SANGRAM JENA VS	// // 0	
179	D-WP(C)/39294/2026	STATE OF ODISHA VARUN SINGHAL VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
180	D-WP(C)/39295/2026	STATE OF ODISHA PRAFULLA KUMAR MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // 0	AOR20220001657C202600153
181	D-WP(C)/39296/2026 WP(C)/26942/2026	STATE OF ODISHA CHANDRAKANTA BEHERA VS	JITENDRA SAMANTARAY VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/39297/2026	PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS VS	// 0 //	AOR20220001657C202600155
183	D-WP(C)/39298/2026	DHIRENDRA KUMAR DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	// 0 //	
184	D-WP(C)/39299/2026	HARAPARBATI SHG, SURKHADEIPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS VS	// 0 //	AOR20220001662C202600118
185	D-WP(C)/39300/2026	MAA MANGAL SHG, DEPURA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS VS	// 0 //	AOR20220001662C202600117
186	D-WP(C)/39301/2026	ABHIMANYU NAYAK VS STATE OF ODISHA	HARA PRASAD RATH VS VS	// 0 //	
187	D-WP(C)/39302/2026	MAA JAGAT JANANI SHG, KOTAGAON VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS VS	// 0 //	AOR20220001662C202600113
188	D-WP(C)/39303/2026	SAI KRISHNA SHG, DUDURANTA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS VS	// 0 //	AOR20220001662C202600116
189	D-WP(C)/39304/2026	PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS VS	// 0 //	AOR20220001657C202600154
190	D-WP(C)/39305/2026	DEEPAK KUMAR JAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS VS	// 0 //	AOR20220001657C202600156
191	D-WP(C)/39306/2026	MANORANJAN MAHARANA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS VS	// 0 //	
192	D-WP(C)/39307/2026	M/S THE REGIONAL COOPERATIVE MARKETING SOCIETY VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS VS	// 0 //	AOD20220003611C202600054
193	D-WP(C)/39309/2026	M/S ODYSSEY ADVANCED TELEMATICS SYSTEMS	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600055

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194	D-WP(C)/39311/2026	VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA BIJAYA KUMAR SETHY	VS AKASH KUMAR BORAL	0 // //	AOD20230000781C202600018
195	D-WP(C)/39312/2026	VS STATE OF ODISHA M/S SUSHIL KUMAR AGARWAL	VS GOURAV KUMAR ROY CHOUDHURY	0 // //	AOD20220003611C202600057
196	D-WP(C)/39314/2026	VS THE CHIEF COMMISSIONER, CGST, CX AND CUSTOMS SAGAR PRASAD LENKA	VS SAROJA KANTA SAMAL	0 // //	AOR20250001113C202600043
197	D-WP(C)/39315/2026	VS STATE OF ODISHA PRAMILA SIA	VS SAROJA KANTA SAMAL	0 // //	AOR20250001113C202600044
198	D-WP(C)/39316/2026	VS STATE OF ODISHA D. KUMARI SANGITA BINDHANIRA	VS SAROJA KANTA SAMAL	0 // //	AOR20250001113C202600045
199	D-WP(C)/39319/2026	VS STATE OF ODISHA SAMIR KUMAR DHAL	VS ADMAN SARMADI	0 // //	
200	D-WP(C)/39320/2026	VS STATE OF ODISHA ANIL KUMAR LENKA	VS GYANA RANJAN SETHI	0 // //	
201	D-WP(C)/39321/2026	VS STATE OF ODISHA SIBARANI SAHU	VS SANTOSH KUMAR NANDA	0 // //	
202	D-WP(C)/39322/2026	VS STATE OF ODISHA AMAR KUMAR PATRA	VS GYANA RANJAN SETHI	0 // //	
203	D-WP(C)/39323/2026	VS STATE OF ODISHA ASHOK KUMAR NAYAK	VS GYANA RANJAN SETHI	0 // //	
204	D-WP(C)/39324/2026	VS STATE OF ODISHA LIPUN BEHERA	VS PRAKASH KUMAR ROUT	0 // //	

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205	D-WP(C)/39325/2026	STATE OF ODISHA RABINDRA SUNA VS	SUBHADUTTA ROUTRAY VS	// // 0	
206	D-WP(C)/39326/2026	STATE OF ODISHA PRAKASH KUMAR MAHANAND VS	SUBHADUTTA ROUTRAY VS	// // 0	
207	D-WP(C)/39327/2026	STATE OF ODISHA BHABANI SANKAR PATANAIAK VS	KUNAL KUMAR SWAIN VS	// // 0	
208	D-WP(C)/39328/2026	STATE OF ODISHA BANAMALI SUNA VS	SUBHADUTTA ROUTRAY VS	// // 0	
209	D-WP(C)/39330/2026	STATE OF ODISHA YAM BAHADUR BISWAKARMA VS	SUBHADUTTA ROUTRAY VS	// // 0	
210	D-WP(C)/39331/2026	STATE OF ODISHA A.PUSPALATA VS	KUNAL KUMAR SWAIN VS	// // 0	
211	D-WP(C)/39332/2026	STATE OF ODISHA DILLIP KUMAR ROUT VS	LAXMIKANTA MOHANTY VS	// // 0	
212	D-WP(C)/39333/2026	STATE OF ODISHA SUDHANYA SARKAR VS	SATYABRATA PANDA VS	// // 0	
213	D-WP(C)/39334/2026	STATE OF ODISHA JAGANNATH RANA VS	SUBHADUTTA ROUTRAY VS	// // 0	
214	D-WP(C)/39335/2026	STATE OF ODISHA BASANT KUMAR MISHRA VS	ASHOK KUMAR SARANGI VS	// // 0	
215	D-WP(C)/39337/2026	STATE OF ODISHA BINAY RAY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// // 0 //	

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216	D-WP(C)/39341/2026	SHILA ROUTRAY VS STATE OF ODISHA	DIBYAJYOTI NAYAK VS	// 0 //	
217	D-WP(C)/39343/2026	RATI RANJAN NAYAK VS ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD., BHUBANESWAR	SUKANTA KUMAR MISHRA VS	// 0 //	
218	D-WP(C)/39346/2026	MAA SHANTI SHG, SAMBALPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
219	D-WP(C)/39349/2026	SARADA MAHILA SHG, SAMBALPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
220	D-WP(C)/39351/2026	LAXMIPRIYA SHG, JHARSUGUDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
221	D-WP(C)/39353/2026	SANJAY DUA VS TP CENTRAL ODISHA DISTRIBUTION LTD,(TPCODL), BHUBANESWAR	GYANA RANJAN MAHAPATRA VS	// 0 //	
222	D-WP(C)/39355/2026	MAA RAMACHANDI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
223	D-WP(C)/39356/2026	MAA PHULAKASINI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
224	D-WP(C)/39359/2026	DILESWARI MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
225	D-WP(C)/39360/2026	SANTOSH KUMAR ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //	AOD20240000586C202600239
226	D-WP(C)/39361/2026	RAJAT KUMAR BISWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600158
227	D-WP(C)/39363/2026	RAJAT KUMAR BISWAL	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600159

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/39364/2026	RAJAT KUMAR BISWAL	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600160
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/39365/2026	MAA LAXMI SHG, JHARSHUGUDA	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/39366/2026	SANTOSH KUMAR ROUT	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600240
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/39367/2026	NARAYANI SHG, JHARSUGUDA	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/39369/2026	JAMUNA MANI HANSDA	SOUBHAGYA SWAIN	//	AOD20250000975C202600036
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/39370/2026	MAA KALIJAI SHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/39372/2026	MAA DOLAGOBINDA SHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/39373/2026	MAA TULASI SHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/39374/2026	MAA SIBANI SHG, JHARSUGUDA	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/39375/2026	BISWANATH PRADHAN	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMNR., CGST AND CENTRAL EXCISE, BBSR		//	
238	D-WP(C)/39377/2026	MAA SARASWATI SHG, SAMBALPUR	SUKANTA KUMAR DALAI	//	
		VS	VS	0	

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		STATE OF ODISHA		//	
239	D-WP(C)/39378/2026	MAA SAMALESWARI WSHG, SUBARNAPUR	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
240	D-WP(C)/39382/2026	M/S. TARUN TRADING CO., KATAKA	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE SALES TAX OFFICER, KATAKA 1		//	
241	D-WP(C)/39383/2026	MINATI PRADHAN	PRASANTA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
242	D-WP(C)/39385/2026	DHARMARAJ DHIR	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		INDIAN OVERSEAS BANK, BHUBANESWAR		//	
243	D-WP(C)/39386/2026	ALAKA KUMARI MUDRA	ITISHREE TRIPATHY	//	
		VS	VS	0	
		SUPDT., CGST AND CENTRAL EXCISE, BERHAMPUR 1		//	
244	D-WP(C)/39390/2026	DIPTILAXMI SAHU	ITISHREE TRIPATHY	//	
		VS	VS	0	
		SUPDT., CGST AND CENTRAL EXCISE, BERHAMPUR 1		//	
245	D-WP(C)/39392/2026	MAA NARAYANI SHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
246	D-WP(C)/39394/2026	M/S. KARE 91 KOMMUNICATIONS PVT. LTD., BBSR	DAITARI BEHERA	//	
		VS	VS	0	
		SUPDT., CGST AND CENTRAL EXCISE, BBSR		//	
247	D-WP(C)/39395/2026	MAA TARINI SHG (P. BORI), GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
248	D-WP(C)/39396/2026	M/S DASH SUPPLIES, KHORDHA	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
249	D-WP(C)/39397/2026	MAA MAHAMAYEE WSHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/39398/2026	PURNA CHANDRA MISHRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS VS	// 0 //	
251	D-WP(C)/39399/2026	CHINTAMANI SAMAL VS STATE OF ODISHA	BIJAY JENA VS VS	// 0 //	
252	D-WP(C)/39400/2026	MAA GANGA DEVI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //	
253	D-WP(C)/39401/2026	PURNA CHANDRA MISHRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS VS	// 0 //	
254	D-WP(C)/39402/2026	BABA PURUSOTTAM SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //	
255	D-WP(C)/39403/2026	MANORANJAN MOHANTY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS VS	// 0 //	
256	D-WP(C)/39404/2026	MAA ANNAPURNA SHG, SAMBALPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //	
257	D-WP(C)/39405/2026	MAA TARINI SHG, JAJPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //	
258	D-WP(C)/39406/2026	DASHARATH MOHANTY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS VS	// 0 //	
259	D-WP(C)/39408/2026	OMM SAIRAM SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //	
260	D-WP(C)/39409/2026	DULENDRA KUMAR PRADHAN @ DOLENDRA PRADHAN VS THE BRANCH MANAGER, HEAD OFFICE, ODISHA GRAMEEN BANK	DEBENDRA ANJALI MAJHI VS VS	// 0 //	AOD20250001043C202600007
261	D-WP(C)/39410/2026	MAA PHULAKASUNI SHG, GANJAM	SUKANTA KUMAR DALAI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/39412/2026	RABINDRA KUMAR MALLICK	MITHUN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/39413/2026	PRAMOD KUMAR SAHU	HIMANSU SEKHAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/25313/2026	PANCHUA @ PANCHANAN BEHERA	KSHIROD KUMAR PAHIL	JAJPUR SADAR /252 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/25315/2026	DEEPAK DASH @ KHIROD KUMAR DAS	DHIRENDRA KUMAR MOHAPATRA	BRAHMANITARANG /470 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/25317/2026	SHANKAR NARAYAN MOHAPATRA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/25318/2026	AKSHAYA KUMAR DASH	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/25319/2026	JUDHISTHIRA JENA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/25320/2026	TAPU @ TAPAN @ NITYANANDA NAIK	PRIYA RANJAN SINGH	DHENKANAL SADAR /728 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/25323/2026	SURENDRA KUMAR MISHRA	PRAVAT KUMAR NAYAK	PURI TOWN /668 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/25327/2026	BABULI @ AKSHAYA PARIDA	DEEPAK KU SAHOO	NIKIRAI /406 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/25329/2026	DHIRAJ KUMAR SAH	AJIT KUMAR RAUT	JHARSUGUDA /577 /2025	
		VS	VS	()	

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273	D-ABLAPL/25330/2026	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	AMITAV TRIPATHY VS	// RANPUR /254 /2026 ()	
274	D-ABLAPL/25332/2026	STATE OF ODISHA SUMANTA @ SUNANDA CHANDRA KHATAI VS	SAROJ KUMAR PADHI VS	// PIPLI /246 /2025 ()	
275	D-ABLAPL/25333/2026	STATE OF ODISHA DIPAK KUMAR PRADHAN VS	SAROJ KUMAR PADHI VS	// PIPLI /131 /2026 ()	
276	D-ABLAPL/25334/2026	STATE OF ODISHA PRAVAT NAYAK@PRAVAT KUMAR NAYAK VS	SOUBHAGYA KUMAR DASH VS	// RAMACHANDRAPUR /26 /2026 ()	AOR20220001631C202600231
277	D-ABLAPL/25335/2026	STATE OF ODISHA SK. WAHID ALLI VS	BISWARANJAN DALAI VS	// KENDRAPARA /212 /2026 ()	AOR20220003722C202600151
278	D-ABLAPL/25336/2026	STATE OF ODISHA PRASHANTA PATRA VS	BIDHUBHUSANA MOHAPATRA VS	// KHURDA SADAR /374 /2026 ()	
279	D-ABLAPL/25337/2026	STATE OF ODISHA BISWAJEET SAHOO VS	RAJENDRA KUMAR PRADHAN VS	// BALASORE TOWN /273 /2026 ()	
280	D-ABLAPL/25338/2026	STATE OF ODISHA BALMIKI GOUDA VS	SANTOSH KUMAR MAHANTY VS	// SHERAGADA /81 /2026 ()	AOD20240000242C202600220
281	D-ABLAPL/25343/2026	STATE OF ODISHA PREMANANDA SETHY VS	DALIRANI BEHURAY VS	// BALIMI /209 /2026 ()	
282	D-ABLAPL/25345/2026	STATE OF ODISHA SIBU SUNDAR SAHOO @ SIBASUNDAR SAHOO @ LIPINIPAD MOHANTY VS	MANIPAD MOHANTY VS	// DHENKANAL SADAR /433 /2026 ()	
283	D-ABLAPL/25346/2026	STATE OF ODISHA UTKAL BHUSAN DAS VS STATE OF ODISHA	TARUN KUMAR BISWAL VS	// BYREE /183 /2026 () //	

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284	D-ABLAPL/25349/2026	KALIA BEHERA VS STATE OF ODISHA	LAXMI NRUSINGHA SAHU VS RBSHANKMAL	NIMAKHANDI /210 /2026 () //	AOD20260000457C202600003
285	D-ABLAPL/25350/2026	TUNA PACHAMERIAM@PACHAMERIPA@PACHAMERIPA VS STATE OF ODISHA	VS VS	GUNUPUR /41 /2026 () //	AOR20230000513C202600008
286	D-ABLAPL/25354/2026	CHANDRAKANTA MALIK VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS VS	SABARANG /194 /2026 () //	AOR20250001113C202600041
287	D-ABLAPL/25359/2026	DIPAK KUMAR MALLICK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS VS	BOUDH /103 /2026 () //	
288	D-ABLAPL/25362/2026	P MANOJ REDDY @ KUNA REDDY VS STATE OF ODISHA	CHINMAYA MOHANTY VS VS	AIRPORT /357 /2026 () //	
289	D-ABLAPL/25363/2026	GOPAL MAHAPATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS VS	//0 () //	
290	D-ABLAPL/25366/2026	MANTU @ SANAT KUMAR MOHANTY VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS VS	NARASINGHPUR /132 /2019 () //	
291	D-ABLAPL/25370/2026	MAMATA PRADHAN VS STATE OF ODISHA	JAGANNATH KAMILA VS VS	PURI SADAR /321 /2026 () //	
292	D-ABLAPL/25375/2026	HALADHAR SAHU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS VS	LANJIGARH /73 /2026 () //	
293	D-ABLAPL/25376/2026	SURENDRA PARIDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS VS	PURI SADAR /408 /2026 () //	
294	D-ABLAPL/25377/2026	BALARAM PARIDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS VS	PURI TOWN /529 /2026 () //	
295	D-ABLAPL/25380/2026	RAMESH CH. NAYAK @ RAMESH CHANDRA NAYAK	BIKRAM KESHARI RAJ	TOMANDO /282 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/25384/2026	LUNA BHUKTA	JAGANNATH BHUYAN	PHIRINGIA /85 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/25385/2026	ABHINASH NAYAK	JAGANNATH BHUYAN	PHULBANI TOWN /135 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/25390/2026	CHHABILATA NAYAK	SATYA NARAYAN MISHRA 4	MARINE KASIA /123 /2026	AOR20220001615C202600133
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/25391/2026	JAGABANDHU@JAGANNATH SA	SARBESWAR SAHOO	NILGIRI /342 /2026	AOD20220004505C202600096
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/25393/2026	HALADHAR BEHERA	SATYABRATA DASH	PARADEEP LOCK /256 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/25394/2026	RAAJ KHAN @ GELO	PRASANT KUMAR BARIK	BHADRAK TOWN /483 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/25395/2026	KUNI KHUNTIA	SATYABRATA DASH	DHARMASALA /339 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/25396/2026	RAAJ KHAN @ GALLU	PRASANT KUMAR BARIK	BHADRAK RURAL /415 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/25398/2026	SK. JASIMUDDIN	PRASANT KUMAR BARIK	BHADRAK RURAL /585 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/25402/2026	SK. NEJAMUDDIN	PRATIK DASH	BHADRAK RURAL /591 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/25403/2026	PANKAJ NAIK @ PANKAJ BHOI	DIBAKAR BISWAL	BASTA /201 /2025	AOD20240000007C202600009
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/25404/2026	STATE OF ODISHA SK JAFAR HUSSAIN VS	DIBYA PRAKASH MISHRA VS	// AINTHAPALI /235 /2026 ()	AOR20220002454C202600114
308	D-ABLAPL/25407/2026	STATE OF ODISHA ABHIMANYU BARIK @ CHATUA VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /195 /2026 ()	
309	D-ABLAPL/25408/2026	STATE OF ODISHA PRITIRASHMI JENA VS	KUMAR KASHYAP VS	// NILGIRI /287 /2026 ()	AOR20230000401C202600008
310	D-ABLAPL/25412/2026	STATE OF ODISHA MINAHAJ KHAN @ SAJAN VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /214 /2026 ()	
311	D-ABLAPL/25413/2026	STATE OF ODISHA CHHOTU @ BISHNU BAG VS	SIDDHARTH GOUTAM DAS VS	// KANTABANJI /163 /2026 ()	
312	D-ABLAPL/25414/2026	STATE OF ODISHA SUDHANSHU SEKHAR ROUT VS	AVIJIT PATNAIK VS	// CHANDRASEKHARPUR /716 /2026 ()	AOD20240000363C202600036
313	D-ABLAPL/25415/2026	STATE OF ODISHA SUKANTA SWAIN @ KALIA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /397 /2026 ()	
314	D-ABLAPL/25420/2026	STATE OF ODISHA ANIL KUMAR SETHI VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /349 /2026 ()	
315	D-ABLAPL/25423/2026	STATE OF ODISHA JANTIROJ @ JANTIROSE BAG VS	SABYASACHI MISHRA VS	// BANGOMUNDA /206 /2022 ()	
316	D-ABLAPL/25424/2026	STATE OF ODISHA DR. DILLIP KUMAR PANDA VS	GOKULANANDA SAHU VS	// BHARATPUR PS /605 /2023 ()	
317	D-ABLAPL/25425/2026	STATE OF ODISHA SUBHASREE SAHOO VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// LAXMISAGAR P.S. /547 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/25426/2026	JITENDRA MOHANTY @ SANA MOHANTY VS STATE OF ODISHA	MANGU NANDY VS	UMERKOTE /301 /2026 () //	
319	D-ABLAPL/25427/2026	PRAKASH TRIPATHY VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /272 /2026 () //	
320	D-ABLAPL/25429/2026	PRAKASH TRIPATHY VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /271 /2026 () //	
321	D-ABLAPL/25430/2026	SONU @ SANU HARIJAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	UMERKOTE /57 /2026 () //	
322	D-ABLAPL/25432/2026	SAGAR SAHU @ GUTHUL @ DAYA SAGAR SAHU VS STATE OF ODISHA	SABYASACHI MISHRA VS	BANGOMUNDA /164 /2025 () //	
323	D-ABLAPL/25434/2026	MANAS KUMAR PANDA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	/ /0 () //	

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MISC CASES FILED on :20/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/20682/2025 TRPCRL/55/2025	ANKIT KUMAR DASH MP	MOHAMMED MUSTAQ ANSARI	66/2026
2	D-CRLLP/25309/2026 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK,A.G.A.	67/2026
3	D-SA/83/1997 SA/83/1997	LABANIDHAR MP		147/2026
4	D-CRLMP/25369/2026 CRLMP/ /	SHASHANK CHAUHAN MP	ANUPAM RATH	277/2026
5	D-CRLMP/25417/2026 CRLMP/ /	JOGENDRA@SUSIL MURMU MP	NIRANJAN LENKA	278/2026
6	D-TRP(C)/39357/2026 TRP(C)/ /	GUDLI MISHRA MP	ANUP UDAYA SENAPATI	283/2026
7	D-RPFAM/37113/2026 RPFAM/ /	KAMALESH BISWAL MP	NIRMAL KUMAR RATH	368/2026
8	D-RPFAM/39350/2026 RPFAM/ /	UTKAL KESHARI PAUL MP	NIRANJAN LENKA	369/2026
9	D-RPFAM/39350/2026 RPFAM/ /	UTKAL KESHARI PAUL MP	NIRANJAN LENKA	370/2026
10	D-RVWPET/33339/2026 RVWPET/167/2026	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, AGA	412/2026
11	D-RVWPET/360/2023 RVWPET/360/2023	SUJAYA SHANKAR SINGH DEO MP	SANTOSH KUMAR SAMANATARY	413/2026
12	D-RVWPET/39310/2026 RVWPET/ /	STATE OF ODISHA MP	DEBASIS TRIPATHY,A.G.A	414/2026
13	D-RVWPET/39310/2026 RVWPET/ /	STATE OF ODISHA MP	DEBASIS TRIPATHY,A.G.A	415/2026
14	D-LAA/44559/2025 LAA/65/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	ANAY KASHI KUMAR SHILPANE,BESUNSEL)	421/2026
15	D-MATA/39241/2026 MATA/ /	YASOBANTA KUMAR NAYAK MP	BIDYADHAR MANSING	444/2026
16	D-MATA/39241/2026 MATA/ /	YASOBANTA KUMAR NAYAK MP	BIDYADHAR MANSING	445/2026
17	D-CONTC/34884/2024 CONTC/6674/2024	MIHIR KUMAR SWAIN MP	SUBHADUTTA ROUTRAY	562/2026
18	D-CONTC/4090/2026 CONTC/776/2026	NANDA KISHORE PANDA MP	M/S PRASANNA KUMAR MISHRA, A. MOHANTY	563/2026
19	D-CONTC/22369/2026 CONTC/3124/2026	SAILABALA BAL @ SAMAL MP	M/S ABINASH ROUTRAY , J.BHUYAN, A.ROUTRAY, P.K.JENA	564/2026
20	D-CONTC/32481/2025 CONTC/3857/2025	RAMESH CHANDRA JHANKAR MP	KRISHNA CHANDRA SAHU , S.PRADHAN, D.K.MAHALIK, A.K.SAMAL	565/2026
21	D-CONTC/32481/2025 CONTC/3857/2025	RAMESH CHANDRA JHANKAR MP		566/2026
22	D-BLAPL/37828/2025 BLAPL/13001/2025	MALA MALLESHAM MP		612/2026
23	D-BLAPL/22599/2026 BLAPL/ /	JUDHISTIRA SAHOO MP	BIBHUTI BHUSAN SWAIN	613/2026
24	D-BLAPL/17926/2026 BLAPL/6531/2026	SRIMAN JATIN KUMAR @ JATIN KUMAR BEHERA MP		614/2026
25	D-BLAPL/9753/2026 BLAPL/3206/2026	PINARUL SK MP		615/2026
26	D-BLAPL/17728/2026	TULARAM PUJARI	SANTOSH KUMAR MAHANTY	

	BLAPL/8443/2026	MP		616/2026
27	D-BLAPL/15673/2026	SATYA RANJAN @ NARAYAN BARAL		
	BLAPL/5410/2026	MP		617/2026
28	D-BLAPL/11071/2026	JYOTI RANJAN MISHRA	M/S. SITI KANTA MISHRA, S.MOHARANA	
	BLAPL/4076/2026	MP		618/2026
29	D-CRLREV/25311/2026	MD.NURUL HUSSAIN	DIBYA PRAKASH MISHRA	
	CRLREV/ /	MP		970/2026
30	D-CRLREV/23648/2026	JAVED AKTAR	KARUNAKAR GAYA	
	CRLREV/ /	MP		971/2026
31	D-RSA/48723/2025	MANGARAJ RAUL	SOUBHAGYA SWAIN	
	RSA/604/2025	MP		1215/2026
32	D-RSA/149/2023	INDIAN BANK	S.K.DEY	
	RSA/149/2023	MP		1216/2026
33	D-RSA/598/2014	PARSURAM NANDI	M/S.DURGA PR.PRADHAN	
	RSA/598/2014	MP		1217/2026
34	D-RSA/48/2020	HRUSHIKESH BHOI	M/S.	
	RSA/48/2020	MP		1218/2026
35	D-RSA/35745/2026	R.C.M.S, LTD., BHANJANAGAR	UMA CHARAN MISHRA	
	RSA/ /	MP		1219/2026
36	D-RSA/35745/2026	R.C.M.S, LTD., BHANJANAGAR	UMA CHARAN MISHRA	
	RSA/ /	MP		1220/2026
37	D-RSA/440/2016	KANHU CHARAN NAYAK	M/S.DAYANANDA MOHAPATRA	
	RSA/440/2016	MP		1221/2026
38	D-RSA/1252/2026	BISWAMOHAN DAS	SIDHARTH SHANKAR PADHY	
	RSA/37/2026	MP		1222/2026
39	D-RSA/121/2017	VIJAY LAXMI AGARWAL	M/S.SOUMYA MISHRA	
	RSA/121/2017	MP		1223/2026
40	D-FAO/39246/2026	ABHARANI PATNAIK	SANTOSH KUMAR MAHANTY	
	FAO/ /	MP		1231/2026
41	D-FAO/39248/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	FAO/ /	MP		1232/2026
42	D-FAO/39248/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	FAO/ /	MP		1233/2026
43	D-FAO/1536/2026	MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE CO. LTD.,KHURDA		
	FAO/76/2026	MP		1234/2026
44	D-ABLAPL/23516/2026	CHINTAMANI RANA		
	ABLAPL/9207/2026	MP		1555/2026
45	D-ABLAPL/17769/2026	ANSAR ALLI	PRAKASH CHANDRA DASH	
	ABLAPL/6997/2026	MP		1556/2026
46	D-ABLAPL/21102/2026	FIROJ AHMED KHAN @ FIROJ KHAN	AMITAV TRIPATHY,A.K.BEHERA 3	
	ABLAPL/8600/2026	MP		1557/2026
47	D-ABLAPL/18032/2026	DIBYAJYOTI MISHRA	ASHIS KUMAR MISHRA	
	ABLAPL/7738/2026	MP		1558/2026
48	D-ABLAPL/38814/2025	SRIBATSHA KUMAR MOHANTY	NIRANJAN SINGH (1)	
	ABLAPL/14732/2025	MP		1559/2026
49	D-CMP/39223/2026	PRAMILA @ PREMALATA KHUNTIA	SAMBEET PATTANAYAK	
	CMP/ /	MP		1565/2026
50	D-MACA/39229/2026	DIPTI RANJAN MUDULI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1880/2026
51	D-MACA/36429/2026	THE D.M., ORIENTAL INSURANCE CO. LTD.	PRADEEP KUMAR MAHALI	
	MACA/ /	MP		1881/2026
52	D-MACA/36438/2026	THE D.M., ORIENTAL INSURANCE CO. LTD.	PRADEEP KUMAR MAHALI	
	MACA/ /	MP		1882/2026
53	D-MACA/39318/2026	NATIONAL INSURANCE CO. LTD.	SUBRAT SATPATHY	
	MACA/ /	MP		1883/2026
54	D-MACA/16304/2026	GANESH BHAISA	DEBASISH PATNAIK	
	MACA/795/2026	MP		1884/2026
55	D-MACA/16304/2026	GANESH BHAISA	DEBASISH PATNAIK	
	MACA/795/2026	MP		1885/2026
56	D-MACA/39379/2026	KAMALA BEHERA	DEBASISH SAMAL	
	MACA/ /	MP		1886/2026
57	D-MACA/39379/2026	KAMALA BEHERA	DEBASISH SAMAL	
	MACA/ /	MP		1887/2026

58	D-CRLA/549/2026 CRLA/110/2026	SK.SAGBA@ROY@SK.SABGA MP	JUGALA KISHORE PANDA	2155/2026
59	D-CRLA/30204/2025 CRLA/1114/2025	KISHORE KUMAR NAYAK @ KISHOR KUMAR NAYAK MP	JUGALA KISHORE PANDA	2156/2026
60	D-CRLA/30204/2025 CRLA/1114/2025	KISHORE KUMAR NAYAK @ KISHOR KUMAR NAYAK MP	JUGALA KISHORE PANDA	2157/2026
61	D-CRLA/25374/2026 CRLA/ /	JAYANTA HALDAR MP	SANJIB RAY	2158/2026
62	D-CRLA/25374/2026 CRLA/ /	JAYANTA HALDAR MP	SANJIB RAY	2159/2026
63	D-CRLA/8263/2024 CRLA/269/2024	BASUDEBA MALIK @ GANDUA MP	M/S. RAMESH CHANDRA ROUT, R.K.ROUT,B.NAYAK, RAMAKRISHNA	2160/2026
64	D-CRLA/946/2023 CRLA/946/2023	MUNA @ LOKANATH MOHAPATRA MP	RAJIB BIHARI MISHRA, BIKRAM CHANDRA GHADEI	2161/2026
65	D-CRLA/25422/2026 CRLA/ /	HURU @ SANTANU NAIK MP	RAMAKANTA PRADHAN	2162/2026
66	D-CRLA/25421/2026 CRLA/ /	KARTIKA BEHERA MP	ARUN KUMAR DAS	2163/2026
67	D-CRLA/25422/2026 CRLA/ /	HURU @ SANTANU NAIK MP	RAMAKANTA PRADHAN	2164/2026
68	D-CRLA/25421/2026 CRLA/ /	KARTIKA BEHERA MP	ARUN KUMAR DAS	2165/2026
69	D-CRLA/25422/2026 CRLA/ /	HURU @ SANTANU NAIK MP	RAMAKANTA PRADHAN	2166/2026
70	D-CRLMC/25312/2026 CRLMC/ /	RAMYA KANTA PANDA @ RAMAKANTA SAMBEE@CHAKTANAYAK MP	SANDEEP CHAKTANAYAK	2230/2026
71	D-CRLMC/23202/2026 CRLMC/2636/2026	JOGENDRA MALLIK MP	SUSANTA KUMAR LENKA	2231/2026
72	D-CRLMC/25361/2026 CRLMC/ /	LALKRUSHNA PRADHAN@LALKRISHNA BISWAJIT MP	BISWAJIT NIGRAHI	2232/2026
73	D-CRLMC/25364/2026 CRLMC/ /	SANJIB KUMAR BHUYAN MP	SUKANTA KUMAR NAYAK	2233/2026
74	D-CRLMC/25381/2026 CRLMC/ /	HASAN@ASHISH KUMAR BEHURA MP	TANMAYA KUMAR MOHANTY	2234/2026
75	D-CRLMC/6112/2025 CRLMC/877/2025	NARAYAN PRADHAN MP	BISWAJIT RANJAN TRIPATHY	2235/2026
76	D-CRLMC/6246/2026 CRLMC/717/2026	ASHUTOSH PARASAR MP	DILLIP KUMAR RAY	2236/2026
77	D-CRLMC/10130/2025 CRLMC/1608/2025	ARUP AVISHEK BEHERA MP	BIDYALOK MOHAPATRA	2237/2026
78	D-CRLMC/25428/2026 CRLMC/ /	S.ANKETESU REDDY MP	UMESH CHANDRA MOHANTY	2238/2026
79	D-WA/39130/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2701/2026
80	D-WA/39130/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2702/2026
81	D-WA/36677/2026 WA/ /	BHAGABATA MAHARANA MP	BASUDEV PUJARI	2703/2026
82	D-WA/39380/2026 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2704/2026
83	D-WA/39380/2026 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2705/2026
84	D-WP(C)/39025/2026 WP(C)/ /	MAA SITALA S.H.G, SIMADAPARA, MP	RAJIV KUMAR MAHANTA	16122/2026
85	D-WP(C)/35094/2026 WP(C)/24754/2026	HARASH CHANDRA RAY MP	PRAFULLA KUMAR MOHAPATRA	16123/2026
86	D-WP(C)/39026/2026 WP(C)/ /	JYOTIRMAYA S.H.G, SEMLA MP	RAJIV KUMAR MAHANTA	16124/2026
87	D-WP(C)/39027/2026 WP(C)/ /	MANGALA PRIYADARSHINI MISSION SHAKTI S.KUMAR MP	RAJIV KUMAR MAHANTA	16125/2026
88	D-WP(C)/39030/2026 WP(C)/ /	MAA TULASI S.H.G, BADO-OLMA, MP	RAJIV KUMAR MAHANTA	16126/2026
89	D-WP(C)/39031/2026	KAMALINI S.H.G, GHUNSAR	RAJIV KUMAR MAHANTA	

	WP(C)/ /	MP		16127/2026
90	D-WP(C)/39032/2026	MAA MANGALA S.H.G., BALANGIR	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16128/2026
91	D-WP(C)/41737/2025	BIRUPAKSHYA SAHU		
	WP(C)/29457/2025	MP		16129/2026
92	D-WP(C)/35392/2026	RICKY KUMAR AGRAWAL		
	WP(C)/24656/2026	MP		16130/2026
93	D-WP(C)/39219/2026	RINKI GUPTA	SAIBRATA RATH	
	WP(C)/ /	MP		16131/2026
94	D-WP(C)/39035/2026	RAJLAXMI S.H.G, GHANTAMAL	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16132/2026
95	D-WP(C)/39036/2026	MAA MANGALA S.H.G., GHANTIALI	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16133/2026
96	D-WP(C)/39222/2026	SRI GANESH WOMEN SELF HELP GROUP, KALAHANDI, JAJPUR		
	WP(C)/ /	MP		16134/2026
97	D-WP(C)/36156/2026	SARATA CHANDRA BEHERA	SHASHI BHUSAN JENA	
	WP(C)/25459/2026	MP		16135/2026
98	D-WP(C)/39037/2026	DHARITRI S.H.G, PURUNAPANIGUDA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16136/2026
99	D-WP(C)/39230/2026	BABA DHABALESWAR SELF HELP GROUP, SUBHANOJ, JAJPUR		
	WP(C)/ /	MP		16136/2026
100	D-WP(C)/39231/2026	KASTURI GHADAI	ABHISEK MOHANTY	
	WP(C)/ /	MP		16137/2026
101	D-WP(C)/30679/2026	JADUMANI SAHOO	MANOJA KUMAR KHUNTIA	
	WP(C)/21818/2026	MP		16138/2026
102	D-WP(C)/39235/2026	MANAS RANJAN BARAL	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		16139/2026
103	D-WP(C)/39224/2026	DR. SURESH CHANDRA MISHRA	MANASH RANJAN BAUG	
	WP(C)/ /	MP		16140/2026
104	D-WP(C)/39240/2026	BUGUTA JYOTI	SOUMIK SPANDAN TRIPATHY	
	WP(C)/ /	MP		16141/2026
105	D-WP(C)/39242/2026	SUNITA PANDA	SOUMIK SPANDAN TRIPATHY	
	WP(C)/ /	MP		16142/2026
106	D-WP(C)/39039/2026	BHARAT MATA WSHG, JAJPUR	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16143/2026
107	D-WP(C)/39244/2026	SISIR KUMAR PADHY	SOUMIK SPANDAN TRIPATHY	
	WP(C)/ /	MP		16144/2026
108	D-WP(C)/39212/2026	JITENDRA KUMAR PANDA	NIRMAL RANJAN ROUTRAY	
	WP(C)/ /	MP		16145/2026
109	D-WP(C)/39245/2026	NILAMBAR BIVAR	SOUMIK SPANDAN TRIPATHY	
	WP(C)/ /	MP		16146/2026
110	D-WP(C)/39213/2026	PADMALOCHAN SWAIN	NIRMAL RANJAN ROUTRAY	
	WP(C)/ /	MP		16147/2026
111	D-WP(C)/39247/2026	MAA THAKURANI WSHG, KALAHANDI	JNYANANANDA PANDA	
	WP(C)/ /	MP		16148/2026
112	D-WP(C)/39041/2026	MAHALAXMI S.H.G., SATIGHAT	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16149/2026
113	D-WP(C)/39251/2026	MAA MAHALAXMI WSHG, BHANPUR, KALAHANDI	JNYANANANDA PANDA	
	WP(C)/26927/2026	MP		16150/2026
114	D-WP(C)/9309/2018	SANKAR BEHERA	M/S.ANTARYAMI SWAIN	
	WP(C)/9309/2018	MP		16151/2026
115	D-WP(C)/9309/2018	SANKAR BEHERA	M/S.ANTARYAMI SWAIN, ACHYUTANANDA SWAIN	
	WP(C)/9309/2018	MP		16152/2026
116	D-WP(C)/39254/2026	MAA BANDEL WSHG, KALAHANDI	JNYANANANDA PANDA	
	WP(C)/26924/2026	MP		16153/2026
117	D-WP(C)/39046/2026	RABI NARAYAN SAHOO	SATRUGHNA DASH (A)	
	WP(C)/ /	MP		16154/2026
118	D-WP(C)/39257/2026	MAA BRUNDABATI WSHG, KALAHANDI	JNYANANANDA PANDA	
	WP(C)/26925/2026	MP		16155/2026
119	D-WP(C)/39259/2026	MAA TARINEE WSGH, KALAHANDI	JNYANANANDA PANDA	
	WP(C)/ /	MP		16156/2026
120	D-WP(C)/39260/2026	MAA MANGALA WSHG, KALAHANDI	JNYANANANDA PANDA	
	WP(C)/26948/2026	MP		16157/2026

121	D-WP(C)/39261/2026 WP(C)/26934/2026	KASTURABA GANDHI WSHG, KHUNTIA, KALAHANDI MP	JNYANANANDA PANDA	16158/2026
122	D-WP(C)/39225/2026 WP(C)/ /	UNION OF INDIA MP	SATYA SINDHU KASHYAP, SR. PANEL COUNSEL	16159/2026
123	D-WP(C)/34336/2026 WP(C)/24088/2026	ADYAARUNAMA PRUSTY MP	SOUMYA JYOTI BISWAL	16160/2026
124	D-WP(C)/39263/2026 WP(C)/26928/2026	GOPABANDHU WSHG, KALAHANDI MP	JNYANANANDA PANDA	16161/2026
125	D-WP(C)/6431/2023 WP(C)/6431/2023	MADHUSUDAN JENA MP	SUSANTA KUMAR MISHRA	16162/2026
126	D-WP(C)/39264/2026 WP(C)/ /	MAA LANKESWARI WSHG, KALAHANDI MP	JNYANANANDA PANDA	16163/2026
127	D-WP(C)/39265/2026 WP(C)/ /	PADMALAYA WSHG, KALAHANDI MP	JNYANANANDA PANDA	16164/2026
128	D-WP(C)/39266/2026 WP(C)/ /	NABADAYA MAHILA SAMITI, KALAHANDI MP	JNYANANANDA PANDA	16165/2026
129	D-WP(C)/39267/2026 WP(C)/26941/2026	MAA BARABHIMA WSHG, KALAHANDI MP	JNYANANANDA PANDA	16166/2026
130	D-WP(C)/39268/2026 WP(C)/26945/2026	JAI JAGANNATH WSHG, KALAHANDI MP	JNYANANANDA PANDA	16167/2026
131	D-WP(C)/39271/2026 WP(C)/ /	JAGANNATH WSHG, KALAHANDI MP	JNYANANANDA PANDA	16168/2026
132	D-WP(C)/39272/2026 WP(C)/ /	ANNAPURNA WSHG, KALAHANDI MP	JNYANANANDA PANDA	16169/2026
133	D-WP(C)/39269/2026 WP(C)/ /	MAA ADISHAKTI WSHG, KALAHANDI MP	JNYANANANDA PANDA	16170/2026
134	D-WP(C)/39273/2026 WP(C)/ /	MAA DURGA WSHG, KALAHANDI MP	JNYANANANDA PANDA	16171/2026
135	D-WP(C)/39274/2026 WP(C)/ /	MAA LANKESWARI WSHG, KALAHANDI MP	JNYANANANDA PANDA	16172/2026
136	D-WP(C)/39275/2026 WP(C)/ /	DIBYA SHAKTI WSHG, KALAHANDI MP	JNYANANANDA PANDA	16173/2026
137	D-WP(C)/39226/2026 WP(C)/ /	MAA DURGA S.H.G., MANTRIGUDA, MP	RAJIV KUMAR MAHANTA	16174/2026
138	D-WP(C)/39227/2026 WP(C)/ /	SREE MAA S.H.G, SANAMALIGUDA MP	RAJIV KUMAR MAHANTA	16175/2026
139	D-WP(C)/31476/2026 WP(C)/21812/2026	ARJUN KATHIA MP	SRIDHAR RATH	16176/2026
140	D-WP(C)/38758/2026 WP(C)/ /	SURYA DAS MP	SOUMYA JYOTI BISWAL	16177/2026
141	D-WP(C)/39280/2026 WP(C)/ /	MAA LANKESWARI WSHG, KALAHANDI MP	JNYANANANDA PANDA	16178/2026
142	D-WP(C)/39228/2026 WP(C)/ /	MAA BRUNDABATI S.H.G, JATABAL MP	RAJIV KUMAR MAHANTA	16179/2026
143	D-WP(C)/39281/2026 WP(C)/ /	MAA MAHALAXMI WSHG, KALAHANDI MP	JNYANANANDA PANDA	16180/2026
144	D-WP(C)/39283/2026 WP(C)/26949/2026	MAA BHANDARGHARANI WSHG, KALAHANDI MP	JNYANANANDA PANDA	16181/2026
145	D-WP(C)/39262/2026 WP(C)/ /	BARADA PRASAD ROUTRAY MP	NIRMAL RANJAN ROUTRAY	16182/2026
146	D-WP(C)/39284/2026 WP(C)/ /	MAA THAKURANI WSHG, KALAHANDI MP	JNYANANANDA PANDA	16183/2026
147	D-WP(C)/1778/2022 WP(C)/1778/2022	BHUSAN POWER AND STEEL LTD. MP	SARADA PRASANNA SARANGI	16184/2026
148	D-WP(C)/39287/2026 WP(C)/ /	MAA MAHALAXMI WSHG, KALAHANDI MP	JNYANANANDA PANDA	16185/2026
149	D-WP(C)/39288/2026 WP(C)/26950/2026	SRI GANESH WSHG, KALAHANDI MP	JNYANANANDA PANDA	16186/2026
150	D-WP(C)/39290/2026 WP(C)/ /	DEEPAK KUMAR JAIN MP	PRABODHA CHANDRA NAYAK	16187/2026
151	D-WP(C)/29391/2026 WP(C)/21883/2026	JAYANTA KUMAR MOHANTA MP		16188/2026
152	D-WP(C)/7170/2025	PINTU SUNA	MADHUMITA PANDA	

	WP(C)/5989/2025	MP		16189/2026
153	D-WP(C)/39295/2026	PRAFULLA KUMAR MOHANTY	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		16190/2026
154	D-WP(C)/33259/2026	LOKNATHA PARIDA	SURYAKANTA DASH	
	WP(C)/26623/2026	MP		16191/2026
155	D-WP(C)/39297/2026	PRAFULLA KUMAR MOHANTY	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		16192/2026
156	D-WP(C)/6241/2026	INDU DEVI TIBAREWAL @ INDU DEVI	ANAND PRAKASH DAS	
	WP(C)/5261/2026	MP		16193/2026
157	D-WP(C)/39299/2026	HARAPARBATI SHG, SURKHADEIPUR	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16194/2026
158	D-WP(C)/6241/2026	INDU DEVI TIBAREWAL @ INDU DEVI	ANAND PRAKASH DAS	
	WP(C)/5261/2026	MP		16195/2026
159	D-WP(C)/39300/2026	MAA MANGAL SHG, DEPURA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16196/2026
160	D-WP(C)/39321/2026	SIBARANI SAHU	SANTOSH KUMAR NANDA	
	WP(C)/ /	MP		16197/2026
161	D-WP(C)/39302/2026	MAA JAGAT JANANI SHG, KOTAGAON	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16198/2026
162	D-WP(C)/39303/2026	SAI KRISHNA SHG, DUDURANTA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16199/2026
163	D-WP(C)/39327/2026	BHABANI SANKAR PATANAIK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		16200/2026
164	D-WP(C)/39331/2026	A.PUSPALATA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		16201/2026
165	D-WP(C)/39332/2026	DILLIP KUMAR ROUT	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		16202/2026
166	D-WP(C)/39304/2026	PRAFULLA KUMAR MOHANTY	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		16203/2026
167	D-WP(C)/39333/2026	SUDHANYA SARKAR	SATYABRATA PANDA	
	WP(C)/ /	MP		16204/2026
168	D-WP(C)/39305/2026	DEEPAK KUMAR JAIN	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		16205/2026
169	D-WP(C)/39337/2026	BINAY RAY	TUKUNA KUMAR MISHRA	
	WP(C)/ /	MP		16206/2026
170	D-WP(C)/39346/2026	MAA SHANTI SHG, SAMBALPUR	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16207/2026
171	D-WP(C)/39351/2026	LAXMIPRIYA SHG, JHARSUGUDA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16208/2026
172	D-WP(C)/39349/2026	SARADA MAHILA SHG, SAMBALPUR	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16209/2026
173	D-WP(C)/39353/2026	SANJAY DUA	GYANA RANJAN MAHAPATRA	
	WP(C)/ /	MP		16210/2026
174	D-WP(C)/39355/2026	MAA RAMACHANDI SHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16211/2026
175	D-WP(C)/11935/2026	MOHAN BEHERA		
	WP(C)/8557/2026	MP		16212/2026
176	D-WP(C)/39359/2026	DILESWARI MOHAPATRA	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		16213/2026
177	D-WP(C)/39356/2026	MAA PHULAKASINI SHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16214/2026
178	D-WP(C)/39365/2026	MAA LAXMI SHG, JHARSUGUDA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16215/2026
179	D-WP(C)/39367/2026	NARAYANI SHG, JHARSUGUDA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16216/2026
180	D-WP(C)/39370/2026	MAA KALIJAI SHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16217/2026
181	D-WP(C)/19747/2019	PARSURAM MAHAPATRA		
	WP(C)/19747/2019	MP		16218/2026
182	D-WP(C)/19748/2019	PADMA LOCHAN PANIGRAHI		
	WP(C)/19748/2019	MP		16219/2026
183	D-WP(C)/19749/2019	SHYAM SUNDAR KAR		
	WP(C)/19749/2019	MP		16220/2026

184	D-WP(C)/39372/2026 WP(C)/ /	MAA DOLAGOBINDA SHG, GANJAM MP	SUKANTA KUMAR DALAI	16221/2026
185	D-WP(C)/19750/2019 WP(C)/19750/2019	GAJENDRA PRASAD BEHERA MP		16222/2026
186	D-WP(C)/39373/2026 WP(C)/ /	MAA TULASI SHG, GANJAM MP	SUKANTA KUMAR DALAI	16223/2026
187	D-WP(C)/39374/2026 WP(C)/ /	MAA SIBANI SHG, JHARSUGUDA MP	SUKANTA KUMAR DALAI	16224/2026
188	D-WP(C)/26789/2022 WP(C)/26789/2022	THRIVENI EARTHMOVERS PVT. LTD., TANIGUDA MP	SUDHAKAR RANJAN MOHANTY	16225/2026
189	D-WP(C)/20798/2026 WP(C)/14305/2026	LAXMI PRADHAN MP	BIRAJA PRASANNA DAS	16226/2026
190	D-WP(C)/39377/2026 WP(C)/ /	MAA SARASWATI SHG, SAMBALPUR MP	SUKANTA KUMAR DALAI	16227/2026
191	D-WP(C)/39378/2026 WP(C)/ /	MAA SAMALESWARI WSHG, SUBARNAPUR MP	SUKANTA KUMAR DALAI	16228/2026
192	D-WP(C)/39382/2026 WP(C)/ /	M/S. TARUN TRADING CO., KATAKA MP	BHABANI PRASAD MOHANTY	16229/2026
193	D-WP(C)/37376/2026 WP(C)/26012/2026	M/S.DEV COAL TRANSPRT FIRM, ANGUL MP	SAIBRATA RATH	16230/2026
194	D-WP(C)/39385/2026 WP(C)/ /	DHARMARAJ DHIR MP	AKSHAYA KUMAR JENA	16231/2026
195	D-WP(C)/39392/2026 WP(C)/ /	MAA NARAYANI SHG, GANJAM MP	SUKANTA KUMAR DALAI	16232/2026
196	D-WP(C)/39397/2026 WP(C)/ /	MAA MAHAMAYEE WSHG, GANJAM MP	SUKANTA KUMAR DALAI	16233/2026
197	D-WP(C)/39395/2026 WP(C)/ /	MAA TARINI SHG (P. BORI), GANJAM MP	SUKANTA KUMAR DALAI	16234/2026
198	D-WP(C)/39399/2026 WP(C)/ /	CHINTAMANI SAMAL MP	BIJAY JENA	16235/2026
199	D-WP(C)/39400/2026 WP(C)/ /	MAA GANGA DEVI SHG, GANJAM MP	SUKANTA KUMAR DALAI	16236/2026
200	D-WP(C)/39402/2026 WP(C)/ /	BABA PURUSOTTAM SHG, GANJAM MP	SUKANTA KUMAR DALAI	16237/2026
201	D-WP(C)/39405/2026 WP(C)/ /	MAA TARINI SHG, JAJPUR MP	SUKANTA KUMAR DALAI	16238/2026
202	D-WP(C)/39404/2026 WP(C)/ /	MAA ANNAPURNA SHG, SAMBALPUR MP	SUKANTA KUMAR DALAI	16239/2026
203	D-WP(C)/39408/2026 WP(C)/ /	OMM SAIRAM SHG, GANJAM MP	SUKANTA KUMAR DALAI	16240/2026
204	D-WP(C)/39410/2026 WP(C)/ /	MAA PHULAKASUNI SHG, GANJAM MP	SUKANTA KUMAR DALAI	16241/2026
205	D-WP(C)/39409/2026 WP(C)/ /	DULENDRA KUMAR PRADHAN @ DOLENDRA PRADHAN MP	ORAPRAJANMAJHI	16242/2026